

Alleged death during I.T. raid in Bombay

4251. SHRI BHEEKHABHAI: Will the Minister of FINANCE be pleased to state:

(a) the number of income tax raids conducted by Income Tax Officers during the current month in metropolitan city of Bombay; and

(b) whether it is a fact that due to lack of courteous good and human behaviour during raids a death has occurred of an assessee during raid hours due to panic created by officials?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) The Income-tax Department conducted 122 searches during the month of October, 1982 in Metropolitan City of Bombay.

(b) No, Sir.

Opening of branches of Syndicate Bank in North India

4252. SHRI R. N. RAKESH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that during the past five years Syndicate Bank opened many branches in North India due to its wide expansion;

(b) whether it is also a fact that during the said period the bank recruited 70 per cent junior officers from the Southern States only and they were posted to the Northern branches of the bank;

(c) if so, the reasons thereof; and

(d) the figures of junior officers recruited by Syndicate Bank during the last five years State-wise as well as year-wise and amongst them what is the figure of Scheduled Castes and Scheduled Tribes Officers?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Yes, Sir.

(b) to (d). From 1979 onwards, direct recruitment to the officers' cadre of the nationalised banks, including Syndicate Bank, is made through Banking Service Recruitment Boards on the basis of open competition on all India basis. Even prior to the formation of the Banking Service Recruitment Boards, Syndicate Bank was recruiting officers on all India basis through written test and interview. Since the recruitment is made on the basis of the position secured by the candidates all over India and the officers' cadres in the nationalised banks, including Syndicate Bank, are all India cadres the bank does not maintain State-wise particulars of the officers. However, the number of junior officers recruited by the Bank during the last 5 years, year-wise, and the number of Scheduled Castes/Scheduled Tribes officers amongst them is as under:—

Year	Total No. of Junior Officers recruited	No. of SC/ST offices out of total number of officers recruited.
1977	247	87
1978	241	61
1979	116	2
1980	103	16
1981	155	61
Total	862	227

Posting of Non-SC/ST Employees promoted as officers in Bank of Baroda

4253. SHRI HARISH KUMAR GANGWAR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that non-SC/ST employees promoted as Officer on the basis of promotion examination in U.P., Southern Zone and Eastern Zone of Bank of Baroda had been posted at the places where they were

servicing in the clerical cadre or near by places;

(b) whether the Scheduled Caste/Scheduled Tribe employees have been posted to far away places in the above Zone on their promotion to Officers cadre;

(c) if so, reasons for posting SC/ST employees (Promoted Officers) to far away places despite reserved vacancies available for them in their area of domicile;

(d) whether the representatives of Bank of Baroda SC/ST Employees' Welfare Association had approached the Management of the above Zone in this regard; and

(e) what steps Government propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (e). The officers in banks are transferable anywhere in the country depending upon the administrative requirements of the banks. The employees in the clerical cadre after their promotion to officers cadre are transferred in accordance with the transfer/posting policy of the banks. Bank of Baroda has reported that the SC/ST employees are not discriminated against in matters of transfer/posting.

In terms of the Government orders there is reservation for SC/ST in promotion from clerical to officers cadre but no such reservation is available to them in transfer/posting.

Production of Vegetable Oils

4254. SHRI M. RAMGOPAL REDDY: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that production of vegetable oils (both edible and non-edible) is lagging behind because of low production of oilseeds in the country; and

(b) if so, whether Government propose to develop other sources of edi-

ble oils such as rice bran oil, oil of tree origin, palm oil and coconut oil?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF):

(a) The domestic production of vegetable oilseeds and oils in the country is lower than the domestic requirements.

(b) Government have taken a number of measures to develop other sources of edible oils. Some of the steps taken in this regard are as under:

i. A number of schemes formulated for augmenting the vegetable oils supply have been included in the Sixth Five Year Plan. Some of the schemes are for setting up of modern oil complexes based on rice bran oil, soyabean processing complexes, development of oilseeds and oils of tree and forest origin with focus on tribal areas.

ii. Two pilot projects for palm oil plantation in Kerala and Andaman and Nicobar Islands have been taken up.

iii. Two high level inter-Ministerial Coordination Committee one on production of rice bran oil and the other regarding soyabean have been constituted to look into various aspects of increased production of rice bran oil particularly the edible grade and for setting up of soyabean processing facilities with an integrated approach.

Selection of Pilots for training abroad in space flights

4255. SHRI VIRDHJI CHANDRA JAIN:

SHRI MOHD. ASRAR AHMED:

Will the Minister of DEFENCE be pleased to state the details of the training programme arranged for the Indian test pilots selected for space flight?